

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/20/ 295/2020

HYDERABAD, this the 21st day of August, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

S. Munawar Banu, Group.C
W/o. AYN Babu Raj,
Aged about 59 years,
Postal Assistant (Under Suspension),
Nandikotkur S.O,
R/o. Nandikotkur - 518 401.

... **Applicant**

(By Advocate: Mr. M. Venkanna)

Vs.

1. Union of India rep. by
Secretary,
Department of Posts – India,
Ministry of Communication & IT,
Dak Sadan, Sansad Marg,
New Delhi – 110 001.
2. The Chief Postmaster General,
A.P. Circle, Vijayawada – 520 013.
3. The Director of Postal Services,
O/o. The Postmaster General,
Kurnool Region,
Kurnool – 518 001.
4. The Superintendent of Post Offices,
Kurnool Division,
Kurnool – 518 001.

... **Respondents**

(By Advocate: Mr. T. Hanumantha Reddy, Sr. PC for CG)

O R D E R (ORAL)

Hon'ble Mr. B.V. Sudhakar, Admn. Member

Through Video Conferencing:

Learned counsel for the applicant submitted that the applicant has retired from service and as such, the O.A. has become infructuous. Accordingly, the O.A. is dismissed as infructuous. No order as to costs.

***(B.V. SUDHAKAR)*
*MEMBER (ADMN.)***

***(ASHISH KALIA)*
*MEMBER(JUDL.)***

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